GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1836

TO BE ANSWERED ON THE 7TH AUGUST, 2024/ SRAVANA 16, 1946 (SAKA)

CENTRAL FUNDING FOR FLOOD AND EROSION FOR ASSAM

1836 SHRI AJIT KUMAR BHUYAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is contemplating to bring Flood and Erosion under National agenda of Central funding to reduce recurring burden on States;

(b) if so, the details thereof; and

(c) if not, the reason therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c) Fifteenth Finance Commission (XV-FC) had noted that river erosion can have serious adverse socio-economic consequences. It had considered two aspects related to erosion i.e. mitigation measures to prevent erosion [under National Disaster Mitigation Fund (NDMF)] and resettlement of displaced people affected by erosion [under National Disaster Response Fund (NDRF)].

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Accordingly, to mitigate the risk of erosion, XV-FC had recommended an allocation of Rs. 1,500 crore from NDMF for the award period 2021-22 to 2025-26.

Further, based on the recommendations of the XV-FC, the Central Government has allocated funds under the State Disaster Mitigation Fund (SDMF) to the State Governments for the period 2021-22 to 2025-26. A total of Rs. 32,031 crore as Central and State share is allocated under SDMF and the State Governments can undertake mitigation activities for various disasters, as per the guidelines on SDMF.

The Central Government has issued guidelines for release of funds under NDMF for mitigation measures encompassing range of structural and non-structural interventions for river erosion on 20.06.2024. All the guidelines viz. for NDMF issued on 28.02.2022, for SDMF issued on 14.01.2022 as well as the guidelines for coastal and river erosion issued on 20.06.2024 are available on the MHA website www.ndmindia.mha.gov.in

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